

STATEMENT CORRECTING REPLY TO
USQ. NO. 3006 DT. 14.3.1984
RE. DOWRY DEATHS

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (S/SHRI-
MATI RAM DULARI SINHA) : In
answer to parts (a) (b), (c), (d) and (e) of
Unstarred Question No. 3006 by S/Shri

Rajnath Sonkar Shastri, Viridhi Chander
Jain and Virda Ram Phulwarya regarding
dowry deaths answered on the 14th March,
1984 in Lok Sabha the available information
regarding dowry death cases committed
during the years 1981, 1982 and 1983 was
given in the appendix to the statement. The
aforesaid appendix be substituted by the
enclosed statement.

Statement

Sl. No.	State Govt.	1981	1982	1983
(1)	(2)	(3)	(4)	(5)
1.	Assam	1	NIL	NIL
2.	Andhra Pradesh	2	4	2 July to Oct. 1983
3.	Bihar	9	12	15
4.	Gujarat	2	1	2
5.	Haryana	28	42	71
6.	Himachal Pradesh	1	3	2
7.	Jammu and Kashmir	1	NIL	1 Upto 30.9.83
8.	Kerala	NIL	NIL	NIL
9.	Karnataka	7	8	31
10.	Madhya Pradesh	7	26	32 Upto 30.9.83
11.	Maharashtra	19	25	21 Upto 30.9.83
12.	Manipur	NIL	NIL	NIL
13.	Meghalaya	NIL	NIL	NIL
14.	Nagaland	NIL	NIL	NIL
15.	Orissa	1	4	5
16.	Punjab	35	40	40
17.	Rajasthan	5	24	24

(1)	(2)	(3)	(4)	(5)
18.	Sikkim	NIL	NIL	NIL
19.	Tamil Nadu	2	5	5
20.	Tripura	NIL	NIL	NIL
21.	Uttar Pradesh	30	151	54 From Jan. to 1.5.1983
22.	West Bengal	2	7	9 From July to December, 1983
23.	A.N. Islands	NIL	NIL	NIL
24.	Arunachal Pradesh	NIL	NIL	NIL
25.	Chandigarh	NIL	2	2
26.	Dadra and Nagar Haveli	NIL	NIL	NIL
27.	Delhi	24	40	22
28.	Goa, Daman and Diu	NIL	NIL	NIL
29.	Lakshadweep	NIL	NIL	NIL
30.	Mizoram	NIL	NIL	NIL
31.	Pondicherry	NIL	NIL	NIL

12.00 hrs.

SHRI K. MAYATHEVAR (Dindigul) : Sir, we have given a call-attention notice. Yesterday, the hon. Minister has stated about the situation in Sri Lanka. It should be accepted for discussion.

MR. SPEAKER : I will see.

SHRI K. MAYATHEVAR : Let us discuss the Sri Lanka situation. Punjab problem first and then Sri Lanka problem should be discussed. (*Interruptions.*)

MR. SPEAKER : We will consider. Please sit down. We are considering it.

(*Interruptions.*)

MR. SPEAKER : I have told you that I will consider it.

SHRI KRISHNA CHANDRA HALDER (Durgapur) : One submission, Sir. I am happy that you have returned to our country. Sir, in a parliamentary democracy, the cooperation of the Opposition is urgently needed. But yesterday, the Demands for Grants for Agriculture, Rural Development, Irrigation and everything have been passed. Even 377 had not been allowed, Sir.

MR. SPEAKER : I will tell you. We will take it.

(*Interruptions*)

MR. SPEAKER : I have told you that I